crore (₹ 99.96 crore on 19.01.2016 + ₹ 150.7525 crore on 31-3-2016 + ₹ 149.1175 crore on 29-4-2016) from National Disaster Response Fund to the State Government of Odisha.

Funds lying under Nirbhaya fund

887. SHRI K.C. RAMAMURTHY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that more than ₹ 3000 crore are lying under Nirbhaya Fund;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that as per Central Victim Compensation Fund (CVCF) Guidelines issued in October, 2015, Government was to grant ₹ 200 crore corpus to CVCF;
 - (d) if so, when grant was released and its utilization thereof, State-wise;
- (e) how Government thinks that implementation of CVCF in different States with this meagre amount is possible; and
- (f) why is there disparity in payment of compensation in various States for similar crimes and how Ministry will ensure that equal compensation is paid to all victims?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Under the Nirbhaya Fund for implementation of initiatives aimed at enhancing the safety and security for women in the country ₹ 2000 crores have been made available to the Ministry of Women and Child Development.

- (c) and (d) Ministry of Home Affairs has allocated 200 crores under the Central Victim Compensation Fund (CVCF) Scheme as given in the Statement (See below) and disbursed ₹ 190.68 crores to the States/UTs as a one time grant, for compensation to the women victims as per CVCF guidelines.
- (e) and (f) As per Section 357A of Cr.P.C, every State Government in co-ordination with the Central Government shall prepare a victim compensation scheme for providing funds for the purpose of compensation to the victim or his dependents who have suffered loss or injury as a result of the crime and who require rehabilitation. In view of the disparity in compensation awarded to women victims by the States/UTs, the Government of India has issued the CVCF guidelines in October 2015 and revised guidelines in July 2016, which is available in the website of Ministry of Home Affairs viz. www.mha.nic.in

Statement Details of amount allocated to States under CVCF scheme Amount allocated to States/UTs

Sl. No	. Name of States	Amount allocated (In lakh)
1.	Andhra Pradesh	662
2.	Arunachal Pradesh	33
3.	Assam	860
4.	Bihar	722
5.	Chhattisgarh	685
6.	Goa	.50
7.	Gujarat	390
8.	Haryana	550
9.	Himachal Pradesh	120
10.	Jammu and Kashmir	170
11.	Jharkhand	450
12.	Karnataka	995
13.	Kerala	760
14.	Madhya Pradesh	2180
15.	Maharashtra	1765
16.	Manipur	34
17.	Meghalaya	50
18.	Mizoram	48
19.	Nagaland	10
20.	Odisha	1060
21.	Punjab	410
22.	Rajasthan	1545
23.	Sikkim	23
24.	Tamil Nadu	565
25.	Telangana	590
26.	Tripura	115

138	Written Answers to	[RAJYA SABHA]	Unstarred Questions
Sl. No	o. Name of States		Amount allocated (In lakh)
27.	Uttar Pradesh		2810
28.	Uttarakhand		125
29.	West Bengal		1265
	Total State(s)		19042
1.	Andaman and Nicobar Islands		15
2.	Chandigarh		23
3.	Dadra and Nagar Haveli		10
4.	Daman and Diu		10
5.	Delhi UT		880
6.	Lakshadweep		10
7.	Puducherry		10
	Total UT(s)		2000

Special training to State police sorces

†888. SHRI RAM VICHAR NETAM: Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether Government is providing special training to the State police forces to deal with terrorists/naxalites/maoists;
 - (b) if so, the details thereof; and
- (c) other concrete steps taken by Government for the modernisation of the police forces in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Yes, Sir. "Public Order" and "Police" are State subjects as per provisions of the Constitution of India. The responsibility of providing training including specialized training rests primarily with the State Governments. However, the Central Government supplements the States by providing assistance in both training and modernization of police forces.

(b) The Central Government, through the National Police Academy is organizing tactical training of Police officers at the foundation level, functional level and directional †Original notice of the question was received in Hindi.